

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 1993
TO BE ANSWERED ON 2nd August, 2024**

REGULATION OF PRIVATE MEDICAL EDUCATION

1993. SHRI KHAGEN MURMU:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any mechanism to regulate and monitor the private medical education in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): The National Medical Commission notifies “Maintenance of Minimum Standard of Medical Education Regulation” which provides for monitoring of Standard of Medical Education in all Medical Colleges.
